

Sun, Nov 3, 2019 at 4:45 PM

Consultation paper on IUC

1 message

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То

Shri Ravi Shankar Prasad Hon'ble Minister, Ministry of Communications & IT Department of Telecommunications, 20, Sanchar Bhawan, Ashoka Road New Delhi-110001

Sub: Consultation paper on IUC

Dear Sir,

This is in reference to recent Consultation Paper issued by TRAI on "Review of Interconnection Charges, 2017

It is stated by TRAI that it has received representations from some stakeholders about revision of the existing IUC regime. These stakeholders through their representations have argued that the assumptions made in the IUC Regulations of 2017 for introducing BAK from 1.1.2020 are at variance with the actual position on the ground. As per them, during the last two years, while the TSPs have done significant investments in the 4G networks, the same has not resulted in migration of all their customers to VoLTE and balancing of off-net traffic between all operators.

We do not argue with the arguments of these stakeholders. We recommend that the TRAI should continue with its earlier decision and move to Bill and Keep Regime.

With regards

Yours sincerely

Сс

1. The Principal Secretary to the Prime Minister

Government of India, South Block, (Rajpath), Raisina Hills, New Delhi-110011

2. The Chairman, Telecom Regulatory Authority of India, MahanagarDoorsancharBhawan Next to Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi: 110 002

3. The Secretary, Department of Telecommunications, Government of India

Your Sincerely, Pravin Jha House No. 76, 2nd Floor, Surya Nagar Phase II, sector 91, Faridabad.

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